

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal Nos. 213, 214, 226 & 227 of 2013**

**Dated : 6<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Jindal Steel and Power Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory  
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai for CSERC

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for further hearing on **22<sup>nd</sup> May, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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